

LOK SABHA

UNSTARRED QUESTION NO. 598

TO BE ANSWERED ON 6th FEBRUARY 2017

LPG CONSUMERS

†598. DR. NEPAL SINGH:
SHRI JUGAL KISHORE:
SHRI CHANDRAKANT KHAIRE:
SHRI PRATAPRAO JADHAV:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total number of LPG consumers in the country and the steps taken to increase LPG coverage ratio in all rural/urban areas including to appoint LPG distributors at Panchayat/village level in proportion to target fixed in this regard, State/UT-wise;

(b) whether there is acute shortage and mismatch in the demand and supply of LPG cylinders in several States and if so, the steps taken/being taken by the Government to remove the shortage and appoint sufficient of LPG distributors in such States to meet the demand, State/UT-wise;

(c) the number of cases of inadequate door to door service/irregular and delayed home delivery, black-marketing, diversion of cylinders for commercial purpose, overcharging for LPG, underweight/ pilferage of gas reported/noticed by the Government during the last three years and the current year, State/UT-wise; and

(d) the number of said cases identified against the distributors/officials involved therein and raids conducted to detect/expose such irregularities along with the action taken thereon including cancellation of distributorship during the said period, State/ UT-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) As on 01.01.2017, total active domestic LPG customers in the country are 19.16 crore. With a view to provide LPG connections to poor households, the Government has launched Pradhan Mantri Ujjwala Yojana (PMUY) for release of 5 crore new LPG connections over a period of three years starting from 2016-17 to BPL households identified through SECC data.

Appointment of LPG distributorships is a continuous process and locations for setting up of LPG distributorships are identified based on available refill sale potential that makes them economically viable. State/UTs-wise details of existing LPG distributorships are at **Annexure-I**

In the current financial year 2016-17, Public Sector Oil Marketing Companies (OMCs) have advertised for setting up 1531 new distributorships in the States of Uttar Pradesh, Odisha, Uttarakhand and Punjab. 56 new distributorships under Durgam Kshetriya Vitrak (DKV) category have been sanctioned to the agencies of Chhattisgarh and Andhra Pradesh Government. As on 29.01.2017, 1053 Letters of Intent (LOIs) have been given to selected applicants and 619 new distributorships have been commissioned in the current financial year.

(b) OMCs have reported that they endeavour to meet the genuine demand of LPG consumers within 48 hours. However, delay in refill supplies may occur in the event of backlog due to non-availability of filled LPG cylinders with the distributors for unavoidable reasons, road breaches, floods, strikes, incidents of bandhs, shortage of bulk LPG, non-availability of trucks, etc. and in such situations, bottling plants work on extended hours as well as on holidays to clear the backlog.

(c) & (d) Under the erstwhile RGGLV Scheme, LPG distributorships were not required to provide home delivery to their customers. Now, all existing RGGLV distributorships with monthly refill sale of more than 1500 are being treated as 'Gramin Vitrak' in accordance with Unified Guidelines for Selection of LPG Distributorships 2016 and with mandatory home delivery facility.

State/UT-wise details of established cases of malpractices/irregularities by OMCs distributorships during the last three years and in the current year (from April, 2016 to December 2016) are at **Annexure-II**.

In all established cases of irregularities, action is taken by OMCs as per the provisions of Marketing Discipline Guidelines and Distributorship Agreement. State/UT-wise details of LPG distributorships terminated by OMCs due to irregularities during 2013-14, 2014-15, 2015-16 & April 2016 to December, 2016 are at **Annexure-III**.

STATEWISE NUMBER OF DISTRIBUTORS AS ON 01.01.2017

(FIG IN Nos)

<u>STATE/UT</u>	OMCs
CHANDIGARH	27
DELHI	321
HARYANA	461
HIMACHAL PRADESH	166
JAMMU & KASHMIR	242
PUNJAB	740
RAJASTHAN	1055
UTTAR PRADESH	2931
UTTRANCHAL	252
SUB TOTAL NORTH	6195
ANDAMAN & NICOBAR	5
ARUNACHAL PRADESH	58
ASSAM	440
BIHAR	1066
JHARKHAND	392
MANIPUR	82
MEGHALAYA	49
MIZORAM	54
NAGALAND	60
ORISSA	570
SIKKIM	15
TRIPURA	60
WEST BENGAL	975
SUB TOTAL EAST	3826
CHATTISGARH	368
DADRA & NAGAR HAVELI	2
DAMAN & DIU	3
GOA	51
GUJARAT	753
MADHYA PRADESH	1231
MAHARASHTRA	1746
SUB TOTAL WEST	4154
ANDHRA PRADESH	865
KARNATAKA	970
KERALA	587
LAKSHADWEEP	1
PONDICHERRY(INCLUDING MAHE)	23
TAMILNADU	1174
TELANGANA	686
SUB TOTAL SOUTH	4306
<u>ALL INDIA</u>	<u>18481</u>

Total number of established cases of malpractice / irregularities by OMC distributors during the period of last three year and current year i.e. 2013-14, 2014-15, 2015-16 & Apr-Dec'16

STATE/UT	Established no. of cases
CHANDIGARH	101
DELHI	253
HARYANA	200
HIMACHAL PRADESH	14
JAMMU & KASHMIR	133
PUNJAB	323
RAJASTHAN	388
UTTAR PRADESH	1695
UTTRANCHAL	84
SUB TOTAL NORTH	3191
ANDAMAN & NICOBAR	0
ARUNACHAL PRADESH	9
ASSAM	162
BIHAR	320
JHARKHAND	161
MANIPUR	2
MEGHALAYA	24
MIZORAM	4
NAGALAND	0
ORISSA	258
SIKKIM	1
TRIPURA	9
WEST BENGAL	257
SUB TOTAL EAST	1207
CHATTISGARH	104
DADRA & NAGAR HAVELI	0
DAMAN & DIU	3
GOA	16
GUJARAT	287
MADHYA PRADESH	763
MAHARASHTRA	608
SUB TOTAL WEST	1781
ANDHRA PRADESH	405
KARNATAKA	307
KERALA	279
LAKSHADWEEP	0
PONDICHERRY	2
TAMILNADU	275
TELANGANA	139
SUB TOTAL SOUTH	1407
ALL INDIA	7586

Number of LPG Distributorships terminated on account of irregularities during 2013-14, 2014-15, 2015-16 & Apr-Dec'16

STATE/UT	IOC	BPC	HPC	OMCs
CHANDIGARH	0	0	0	0
DELHI	0	1	1	2
HARYANA	0	1	1	2
HIMACHAL PRADESH	0	0	0	0
JAMMU & KASHMIR	0	0	0	0
PUNJAB	0	1	0	1
RAJASTHAN	1	2	0	3
UTTAR PRADESH	2	9	3	14
UTTRAKHAND	1	0	0	1
SUB TOTAL NORTH	4	14	5	23
ANDAMAN & NICOBAR	0	0	0	0
ARUNACHAL PRADESH	0	0	0	0
ASSAM	0	0	0	0
BIHAR	0	1	0	1
JHARKHAND	0	0	0	0
MANIPUR	0	0	0	0
MEGHALAYA	0	0	0	0
MIZORAM	0	0	0	0
NAGALAND	0	0	0	0
ODISHA	0	1	1	2
SIKKIM	0	0	0	0
TRIPURA	0	0	0	0
WEST BENGAL	0	1	0	1
SUB TOTAL EAST	0	3	1	4
CHATTISGARH	0	0	0	0
DADRA & NAGAR HAVELI	0	0	0	0
DAMAN & DIU	0	0	0	0
GOA	0	0	0	0
GUJARAT	1	1	1	3
MADHYA PRADESH	1	0	0	1
MAHARASHTRA	1	6	1	8
SUB TOTAL WEST	3	7	2	12
ANDHRA PRADESH	0	1	0	1
KARNATAKA	1	1	1	3
KERALA	0	0	0	0
LAKSHADWEEP	0	0	0	0
PUDUCHERY	0	0	0	0
TAMILNADU	1	2	0	3
TELANGANA	0	3	0	3
SUB TOTAL SOUTH	2	7	1	10
ALL INDIA	9	31	9	49

